

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.38/98

Wednesday, this the 22nd day of July, 1998.

CORAM

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

S. Raveendran,
Ayreyil Puthen Veedu,
Pachalloor P.O.,
Thiruvananthapuram.

...Applicant

By Advocate Mr P. Parameswaran Nair.

Vs.

1. Assistant Commissioner,
Office of the Central Excise,
Thiruvananthapuram Division,
Thiruvananthapuram.
2. Divisional Employment Officer,
Thiruvananthapuram.

...Respondents

By Advocate Mr Govindh K. Bharathan for R - 1.

By Advocate Mr C.T. Ravikumar for R - 2.

The application having been heard on 22.7.98, the
Tribunal on the same day delivered the following:

O R D E R

Learned counsel appearing for the applicant seeks permission
to withdraw this O.A. without prejudice. Learned counsel appearing
for the respondents 1 and 2 submitted that there is no objection
for permitting the applicant to withdraw this O.A. without
prejudice.

2. Accordingly, permission is granted to the applicant to
withdraw this O.A. without prejudice and the O.A. is dismissed
as withdrawn. No costs.

Dated the 22nd of July, 1998.


A.M. SIVADAS
JUDICIAL MEMBER